

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA No. 1423 of 2018IN**  
**DFR NO.3635 OF 2018&**  
**IA NO. 1366 OF 2019**

**Dated :** **5<sup>th</sup> August, 2019**

**Present:** **Hon'ble Mrs. Justice ManjulaChellur, Chairperson**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Mukesh N Acharya&Anr.** **...Appellant(s)**  
**Versus**  
**Reliance Infrastructure Ltd.&Ors.** **...Respondent(s)**

Counsel for the Appellant(s) : Mr. AnandVerma  
Ms. Vanshika Gupta  
Ms. VibhootiMalhotra

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Mr. HasanMurtaza  
Ms. DivyaAnandfor R-1

**ORDER**

As agreed by learned counsel for the parties, list the matter on **07.08.2019.**

**(S. D.Dubey)**  
**Technical Member**

*Pk/mkj*

**(Justice ManjulaChellur)**  
**Chairperson**